

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 261 of 2020

In the matter of:

Wish Town Home Buyers Welfare Society

....Appellant

Vs.

IDBI Bank Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Anchit Sripat, for Advocate.

Respondents: Mr. Rishabh Mahipal, Advocate for Respondent No. 2 (RP)

ORDER

03.03.2020: At request of both sides, the matter is adjourned to
26th March, 2020.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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